



॥ आयकर अपीलीय न्यायाधिकरण, नागपुर न्यायपीठ, नागपुर में ॥



IN THE INCOME TAX APPELLATE TRIBUNAL, NAGPUR BENCH, NAGPUR
BEFORE HON'BLE SHRI S. S. GODARA, JUDICIAL MEMBER
AND

SHRI G. D. PADMAHSHALI, ACCOUNTANT MEMBER
आयकर अपील सं. / ITA No. 386/NAG/2019

Hariom Baba Gaushala Ashram Trust,
1, M/S Sureshchandra Rajendrakumar,
Anaj Bazar, Itwari,
Nagpur - 440002
PAN : AAATH4093E

..... अपीलार्थी / Appellant

बनाम / V/s.

The Commissioner of Income Tax
(Exemption), Pune

..... प्रत्यर्थी / Respondent

द्वारा/ Appearances

Assessee by : None

Revenue by : Shri Kailash Kanojiya

सुनवाई की तारीख / Date of conclusive Hearing: 29/08/2023

घोषणा की तारीख / Date of Pronouncement : 01/09/2023

आदेश/ ORDER

PER G. D. PADMAHSHALI, AM;

This appeal is filed against the order of Commissioner of Income Tax (Exemption), Pune [for short 'CIT(E)'] passed u/s 80G(5)(VI) of the Income-tax Act, 1961 [for short "**the Act**"] vide order No. ITBA/EXM/S/EXM2/2019-20/1018509657(1) dt. 30/09/2019.



2. Despite service of notice, none appeared on behalf of the assessee, therefore with able assistance of Ld. DR we proceeded to adjudicate the matter ex-parte u/r 24 of ITAT Rules, 1963.

3. At the outset, the Ld. DR Mr Kanojiya brought to the notice of the bench that, the appellant trust has filed a letter dt. 23/08/2023 whereby assessee seeks to withdraw the present application in light of provisional registration granted to it. Solidifying the facts of withdrawal and contents of letter the Ld. DR expressed his no objection in allowing the appeal for its withdrawal. We therefore dismiss the present appeal as withdrawn.

4. In result, the appeal is dismissed as WITHDRAWN.

u/r 34 of ITAT Rules, order pronounced in open court on Friday, 01st day of September, 2023.

-S/d-

S. S. GODARA
JUDICIAL MEMBER

-S/d-

G. D. PADMAHSHALI
ACCOUNTANT MEMBER

पुणे / PUNE ; दिनांक / Dated : 01st day of September, 2023.

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
4. The Pr.CIT(Exemption),Pune
Ashwini

2. प्रत्यर्थी / The Respondent.
5. DR, ITAT, Nagpur Bench, Nagpur

3. The CIT-(E), Concerned,
6. गार्डफाइल / Guard File.
आदेशानुसार / By Order,
वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकरअपीलीय न्यायाधिकरण, पुणे / ITAT, Pune.